

**Defective Case Register from 2025-03-04 to 2025-03-04**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/8924/2025	DHANOJ KUMAR SAHOO	2025-03-04	1. Age of OP No-2 not indicated in the cause title. 2.Age of the Petitioner not furnished in affidavit as well as Declaration
2	D-CRLMC/6367/2025	BRAJA BHUSAN SAHOO	2025-03-04	1. G.R. Case No. 261 of 2016 mentioned under Annex-1 (page no.9) and 2 does not tally with the synopsis,cause title,para-2,para-3 and prayer of the petition
3	D-CRLMC/6322/2025	SUDHASHREE PASAYAT	2025-03-04	May be regd.as CRLMA.
4	D-WP(C)/8526/2025	PABITRA KUMAR NAYAK	2025-03-04	NEAT COPY OF PAGE NO13 TO BE FILED
5	D-CRLA/6538/2025	SAMARENDRA MOHANTY	2025-03-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.
6	D-CRLMC/6340/2025	BAIJAYANTI MOHANTY	2025-03-04	.Petition not correctly addressed to Honorable Court
7	D-CONTC/8279/2025	ASHOK KUMAR MOHAPATRA	2025-03-04	1.Addressed To Honorable Court Not Proper. 2.W.P.(c) No4912/2024 Wrongly indicated as W.P.(c)No.1942/2024 In Prayer
8	D-CRLREV/6562/2025	PUSPAMITRA MOHAPATRA	2025-03-04	1.H.C.B.A. fee of Rs. 50/- not paid. 2. Good ground certificate not furnished
9	D-WP(C)/8574/2025	KAPILA CHARAN NAYAK	2025-03-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	D-CRLMC/6260/2025	BIJAY KUMAR BEHERA	2025-03-04	1. Name of the PS and Fathers name in cause title not tally with affidavit and V. nama.
11	D-CRLMC/6190/2025	JAGABANDHU SAHU	2025-03-04	1.Prayer of the bail cannot be made in view of standing order.1 of 2023.
12	D-CRLLP/6571/2025	SANGRAM DAS ,STANDING COUNSEL(VIGILANCE)	2025-03-04	1.Name of proforma OP not mentioned in IA
13	D-CRLMC/6174/2025	SOUBHAGYA SWAIN	2025-03-04	1. Provision of law not correctly furnished. 2. Certified copy of annex-1 not filed.
14	D-CMP/8685/2025	SILADITYA RAY	2025-03-04	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1 .Cause title of annexure -8 not filed and A fees of Rs .1 .10 paisa not paid on annexure -8 . 2 .Annexure -3 filed not annexure - marked . page -46 of annexure -7 is twice page marked .

15	D-WP(C)/8540/2025	PABITRA KUMAR NAYAK	2025-03-04	Detailed address of OP No 3 not furnished.
16	D-WP(C)/8665/2025	RAMESH CHANDRA SWAIN	2025-03-04	Hologram of Rs 50/- not affixed in the V.NAMA
17	D-ABLAPL/6397/2025	SATYA NARAYAN MISHRA 4	2025-03-04	Provision of law not correctly furnished in assessment slip .
18	D-CRLMC/6252/2025	RAKESH KUMAR DAS	2025-03-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Certified copy of annex-1 not filed.
19	D-CRLMC/6248/2025	SURAJ MOHANTY	2025-03-04	1. GR case number not correctly furnished in para no.1.
20	D-ABLAPL/6462/2025	MAHIMANANDA SWAIN	2025-03-04	Name of petitioner no. -1 not correctly furnished in file as per affidavit and Vnama.
21	D-ABLAPL/6470/2025	ASHOK KUMAR JENA	2025-03-04	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Annex.1 not furnished in the petition. 2.paragraphs not correct in declaration of affidavit.
22	D-WP(C)/8479/2025	ATMAJIT MANMITH DAS	2025-03-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
23	D-ABLAPL/6465/2025	DIPTENDU SUNDAR RAY	2025-03-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
24	D-ABLAPL/6480/2025	AMLAN SHAKTI PAUL	2025-03-04	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Authorization to swear affidavit on behalf of other petitioner not furnished in the affidavit.
25	D-WP(C)/8509/2025	JASASWINI MOHAPATRA	2025-03-04	1.writ petition and Annexure are not correctly page marked.2.The age of the opp.party No.2 and 3 not furnished.
26	D-ABLAPL/6440/2025	ASHOK KUMAR SAHOO	2025-03-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1.D.Fee of Rs.10/- not paid in the v.nama. 2..Petition not correctly addressed to Honorable Court
27	D-ABLAPL/6396/2025	S.S.RAY (2)	2025-03-04	1.o.p. no 2 not mentioned an affidavit . O.P. no 2 not mentioned an affidavit .
28	D-WP(C)/5587/2025	GOKULANANDA PADHI	2025-03-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.The age of petitioner No.2 not furnished.2.Address of opp.party No.3 is not correctly furnished

29	D-ABLAPL/6461/2025	PURNA CHANDRA MOHARANA	2025-03-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 15 not neat.
30	D-RPFAM/8722/2025	BISHAL BAIIVAB	2025-03-04	Judgment dtd.19.09.2024 and dtd.11.03.2019 mentioned in cause title and at page no.6 of the petition does not tally with the Index synopsis and under Annex-2.
31	D-WP(C)/8545/2025	LAXMAN BHOI	2025-03-04	1-COURT FEE IS DEFICIENT. 20-VERNACULAR CERTIFICATE NOT FURNISHED. C.Fee of Rs.12/-payble on the petition.Rs.6/-paid.DCF of Rs.6/- to be paid.
32	D-WP(C)/8499/2025	SIDHARTH SHANKAR PADHY	2025-03-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 41 not proper arranged.
33	D-WP(C)/8530/2025	KAPILA CHARAN NAYAK	2025-03-04	In DECLARATION, in 3rd line ,statement that , I am the husband of the petitioner in this case seems to be wrong in place of I am the petitioner and 4th line stated that by her to swear this affidavit on her behalf ,shows that husband is made the affidavit.The Petitioner herself signed in place of Deponent.
34	D-WP(C)/8651/2025	SAMARENDRA BEURA	2025-03-04	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. D F court fee Rs 30/- to be paid on petition 2 . Hollogram Rs 50/-to be paid on V nama and Rs 3/- to be paid on I A
35	D-LAA/8471/2025	SUSHANTA KUMAR JOSHI	2025-03-04	1. Valuation of this Appeal is not furnished. SR will be made after removal of above defect.
36	D-WP(C)/8557/2025	KHIROD CHANDRA MAJHI	2025-03-04	Copy not Served to Standing council
37	D-ABLAPL/6460/2025	AMIYA KUMAR BEURA	2025-03-04	.Petition not correctly addressed to Honorable Court
38	D-MACA/8560/2025	BISHNU BRATA SINGH	2025-03-04	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 9 days
39	D-CRLMC/6522/2025	DEBASIS MISHRA	2025-03-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no.4 in the affidavit nomenclature not correctly mentioned.
40	D-ABLAPL/6452/2025	RAJENDRA KUMAR MUND	2025-03-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph not correctly mentioned in the affidavit. 2..Petition not correctly

				addressed to Honorable Court
41	D-RPFAM/8538/2025	TANMAYA KUMAR MOHANTY	2025-03-04	Reference certificate not furnished in cause title of revision.
42	D-MACA/8608/2025	SANTOSH KUMAR MOHANTY	2025-03-04	statutory deposit not made
43	D-WP(C)/8547/2025	KHIROD CHANDRA MAJHI	2025-03-04	1.Receipt showing service of copy on SC Transport not filed. 2..Petition not correctly addressed to Honorable Court
44	D-WP(C)/8629/2025		2025-03-04	The name of the petitioner not mentioned in date charts.
45	D-WP(C)/8549/2025	KHIROD CHANDRA MAJHI	2025-03-04	Receipt showing service of copy on S.C Transport not filed.
46	D-MACA/8733/2025	SUBRAT SATPATHY	2025-03-04	statutory deposit not made
47	D-FAO/8584/2025	RAMAKANTA SAHOO	2025-03-04	1. Code Incorrectly furnished. 2.Undertaking For Non Filing Of Translated Copy Not Filed. 3.Page no.37 not filed. 4.Subject code not correctly furnished.5.Receipt showing deposit of awarded amount before the Commissioner not filed.
48	D-CRLMC/6494/2025	DEEPAK KUMAR DAS	2025-03-04	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER.  Rs.3.30p.be paid on anx.1
49	D-WP(C)/8533/2025	CHITRASEN PARIDA	2025-03-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
50	D-WP(C)/8551/2025	KHIROD CHANDRA MAJHI	2025-03-04	Receipt showing service of copy on SC Transport not filed.
51	D-WP(C)/8525/2025	PABITRA KUMAR NAYAK	2025-03-04	NEAT COPY OF PAGE NO14 TO BE FILED
52	D-CRLMC/5351/2025	SURESH KUMAR PANDA	2025-03-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. Copy of chart sheet to be filed. 2. Date of order not correctly furnished in cause title
53	D-WP(C)/8548/2025	JYOTI PRAKASH PATRA	2025-03-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page no. 16 19 and 20 not neat. not neat.
54	D-WP(C)/8658/2025	SISIR DAS	2025-03-04	Neat copy of p.23 be filed
55	D-WP(C)/8497/2025	BHABANI SHANKAR RAYAGURU	2025-03-04	Both writ petition and I.A not correctly addressed to Honorable court.
56	D-CRLMC/6464/2025	ATMAJIT MANMITH DAS	2025-03-04	1. FIR dated not correctly furnished in Index, Date chart, Para no. 6 and Prayer of the petition. 2. Annexure -5 not properly page marked and annex-5 not exhibited. 3. HBAWF fee Rs. 50/- to be paid

57	D-CRLMC/5981/2025	PRATIK DASH	2025-03-04	1. C.T. case number not correctly furnished in cause title. 2. HBAWF fee Rs. 50/- to be paid. 3. Certified copy of impugned order dtd.14.11.2024 not filed..
58	D-RVWPET/8541/2025	AMITABH MISHRA	2025-03-04	Page mark not furnished after page 110. Place it after complince
59	D-WP(C)/8462/2025	PRAJNA SARITA MOHANTY	2025-03-04	1.Detailed address of opp.party No--1. Not Furnished.
60	D-CRLMP/6360/2025	BIJAYANANDA DASH	2025-03-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
61	D-RVWPET/8610/2025	DEEPAK KUMAR PANI	2025-03-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 47 days
62	D-WP(C)/8907/2025	MANAS RANJAN BAUG	2025-03-04	AGE OF THE PETITIONER NO3 NOT STATED
63	D-MACA/8501/2025	SRINIBAS MOHANTY	2025-03-04	1.Court Fee Rs.3175 is payable 2. 1. Court fee payable not furnished in page no.2. 2. Copy of the judgment not properly page marked. 3. Addressed of Honble C.J. not correctly furnished in I.A. petition. 4. Name of the Appellants and MAC case number not tally with this appeal in I. A. No. 638/ 2025. 5. Subject code not correctly furnished in Index.
64	D-ABLAPL/6592/2025	AKSHAYA KUMAR SAHOO	2025-03-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner nos.2 3 6 7 8 not executed Vnama.
65	D-WP(C)/8566/2025	SAILAZA NANDAN DAS	2025-03-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Subject code not furnished in the cause title.
66	D-WP(C)/8562/2025	RAJU KUMAR SATPATHY	2025-03-04	.Petition not correctly addressed to Honorable Court
67	D-BLAPL/6519/2025	GURU PRASAD BEHERA	2025-03-04	Name of the petitioner father not tally with Rejection order and cause title.Date of order not tally with rejection order and Index.
68	D-ABLAPL/6419/2025	ALOK KUMAR PANDA	2025-03-04	1. In Synopsis PS case is mentioned as PS 38/2024 instead of PS 38/2025. 2. Page 14 is not neat. 3. In prayer Bail Application should be replaced by ABail Application.
69	D-ABLAPL/6596/2025	PRAKASH KUMAR MISHRA	2025-03-04	Dist. of op. party not furnished in synopsis date chart ,index and petition .
70	D-CRLA/6490/2025	DEBASNAN DAS	2025-03-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

71	D-CRLREV/3428/2025	RAJIB RATH	2025-03-04	1.Period of Delay 48 days. 2. Provision of Law be corrected 3.Good ground certificate not given (ii)Petition be filed as per revision format.(iii)Neat page nos.116 to121,123 to134and 199 be filed.
72	D-ABLAPL/6439/2025	PARTHA SARATHI DAS	2025-03-04	Page 12 is not neat
73	D-WP(C)/8580/2025	ACHYUTANANDA PATTANAIK	2025-03-04	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Certified copy of annex.4 to be filed. 2..Petition not correctly addressed to Honorable Court
74	D-ABLAPL/6593/2025	RAJIB LOCHAN PATTNAIK	2025-03-04	Name of informant should not be mentioned as per standing order. Put up for further SR.
75	D-BLAPL/6521/2025	BADAL KUMAR BEHERA	2025-03-04	Index and book mark page marking not tally.
76	D-ABLAPL/6599/2025	BHARAT JALLI	2025-03-04	As per standing order no.3 dtd. 9-7-2024 name of the victim / informant shall not be reflected in the petition.
77	D-CRLREV/6648/2025	PRIYA RANJAN SINGH	2025-03-04	certificate regarding non filing of Revision before the concerned Sessions Judge not filed
78	D-WP(C)/8495/2025	PRADEEP KUMAR KHUNTIA	2025-03-04	1.C.P. No. mentioned in Annexure-5 and averment of writ petition does not tally with book mark Index and index of writ petition
79	D-WP(C)/8571/2025	BRUNDABAN ROUT	2025-03-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
80	D-BLAPL/6565/2025	ARIJEET MISHRA	2025-03-04	paragraph no.1 and prayer of the petition , name of the place Jeypore not correctly furnished and also synopsis .
81	D-WA/8360/2025	SANGRAM JENA	2025-03-04	1.Authentication fee due on the Appellate Court Judgement Rs 2.25 NOT PAID 2.AGE NO. 51 NOT NEAT and LEGIBLE
82	D-CRLMC/6661/2025	PRASANT KISHORE RAY	2025-03-04	1. Copy of the chart sheet to be filed. 2. HBAWF fee Rs. 50/- to be paid.
83	D-WP(C)/8532/2025	CHITRASEN PARIDA	2025-03-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	D-WP(C)/8511/2025	HRUDANANDA MOHAPATRA	2025-03-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED DECLARATION not in proper Format. In place of ,For self and on behalf of other petitioners ,stated as other Opposite parties ...
85	D-BLAPL/6628/2025	ASIT KUMAR JENA	2025-03-04	1.Petition not correctly addressed to Honorable Court 2. Statement of Facts in Affidavit(Point 5)should be Bail Petition instead of CRLMC.

86	D-WA/8586/2025	ARNAV BEHERA	2025-03-04	C copy of impugned order not filed
87	D-BLAPL/6597/2025	ABHAS MOHANTY	2025-03-04	1. As per rejection order in G.R.Case No.65 of 2023 not mentioned in the cause title
88	D-CRLA/6560/2025	RAJIB LOCHAN PATTNAIK	2025-03-04	1.Age of executant be reconciled. 2.Age of appellant be reconciled as per L.C.Judgment(para63).
89	D-WA/5502/2025	SUDEEP KUMAR SARANGI	2025-03-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.
90	D-WP(C)/8747/2025	ASHISH KUMAR SAMAL	2025-03-04	Age of the petitioner not tally in affidavit as well as Declaration
91	D-BLAPL/6580/2025	ARIJEET MISHRA	2025-03-04	Late Kulamani not furnished in cause title for the father of petitioner no. 2 ,as per rejection order.
92	D-CMP/5522/2025	SUBHRANSU BHUSAN MOHANTY	2025-03-04	Proforma defendant in c .s -249/2024 is not made party in c .m .p .
93	D-WA/8317/2025	SARBESWAR BEHERA, A.G.A.	2025-03-04	1.COPY OF IMPUGNED ORDER NOT FILED
94	D-CMP/8493/2025	MANOJ KUMAR PANDA	2025-03-04	Date mentioned in the annexure-6 does not tally with the Index
95	D-BLAPL/6579/2025	RITURANJAN CHHOTARAY	2025-03-04	Title of the petitioner not tally with cause title.
96	D-BLAPL/6607/2025	SIDHARTHA MISHRA	2025-03-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. .Petition not correctly addressed to Honorable Court
97	D-WP(C)/8534/2025	SUSANTA KUMAR LENKA	2025-03-04	Page No 11 not Legible
98	D-WP(C)/8605/2025	MANAS RANJAN BEHERA	2025-03-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	D-CRLMC/6385/2025	SOUBHAGYA KUMAR DASH	2025-03-04	1.Prayer of the CRLMC petiton not correctly furnished.
100	D-TRP(C)/8745/2025	PRAKASH CHANDRA DASH	2025-03-04	Name of the court not correclly furnished in the prayer
101	D-BLAPL/6568/2025	ARIJEET MISHRA	2025-03-04	Date of rejection order not correct in index.
102	D-BLAPL/6573/2025	PARTHA SARATHI DAS	2025-03-04	As per rejection order and V.nama, name of petitioner not tally with cause title.
103	D-CONTC/8401/2025	TRILOCHAN NANDA	2025-03-04	1.Date Of Disposal Of Contc No.719/2024 Wrongly Mentioned as 9.2.2025 In Prayer Instead of 9.2.2024.
104	D-ABLAPL/6554/2025	LAXMIDHAR MAHAPATRA	2025-03-04	P.S case number mentioned in the Date chart,cause title and prayer not tally to F.I.R.
105	D-BLAPL/6636/2025	PRASANNA KUMAR MISHRA	2025-03-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page nos.9 to 12 and 16 not neat and legible.2. Paragraph no. not correctly

				furnished on declaration.3. Date of Year of F.I.R under Annexure-1 does not tally with Date chart.
106	D-BLAPL/6608/2025	BISWORANJAN SWAIN	2025-03-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. As per rejection order under Annexure-2, the name of Lower Court does not tally with cause title.
107	D-CRLMC/6456/2025	SOUMYA RANJAN DAS	2025-03-04	N.B.W order dt.24.09.2024 mentioned in the Para-1 of the petition appears to be wrong.
108	D-BLAPL/6582/2025	RANJAN KUMAR ROUT	2025-03-04	1. Annexure-2 not properly page marked in Index.2.Date of rejection order under annexure-2 does not tally with para-5 of the petition. 3.Subject Code Not Furnished .
109	D-CRLMC/6486/2025	AMITAV TRIPATHY	2025-03-04	1. Sl. no. 2 not correctly mentioned in affidavit
110	D-CRLMC/4631/2025	TRILOCHAN PANIGRAHI	2025-03-04	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Anxs.1 and 2 not filed,(ii)Certified copy of FIR,(Anx.3)be filed,(iii)No.of vehicle not given on cause title of IA. A.fee of 5.50p.be paid on c.copy of FIR
111	D-CRLMP/6101/2025	RANJIT MOHANTY	2025-03-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
112	D-ABLAPL/6311/2025	APARES BHOI	2025-03-04	20-VERNACULAR CERTIFICATE NOT FURNISHED. Since it is a case under Section 6 of POCSO Act name of Victim(Expired) be deleted from para 3 and 4 of the petition. Then put up for further SR. (Paragraphs mentioned in declaration is incorrect.)
113	D-BLAPL/6572/2025	ARIJEET MISHRA	2025-03-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. As per rejection order, fathers name not tally with cause title. 2.Signature of petitioner no.4 in V.nama ,not tally with cause title
114	D-CRLMC/6491/2025	RAJU KUMAR SATPATHY	2025-03-04	I.Petition not correctly addressed to Honorable Court
115	D-ARBP/8440/2025	SANDEEP PARIDA	2025-03-04	1. ARBP petition is not correctly Addressed to Honorable Court.
116	D-CRLMC/6710/2025	JNYANANANDA PANDA	2025-03-04	1. Page no.7 not filed. 2. Authentication fee Rs.1.30/- to be paid. 3. Name of the petitioner not correctly furnished in top of the AFFIDAVIT

117	D- ABLAPL/6429/2025	SUSANTA SEKHAR MOHAPATRA	2025-03- 04	Index shows Bail Application instead of ABail Application. Name of Petitioner No2 is Badal Kumar Nath but in FIR Badal Nath. Name of petitioner No 1 is Sarat Nath but in FIR Sarat Natha. Diffrence is to be reconciled.
118	D- CRLMC/6492/2025	PURNA CHANDRA MOHARANA	2025-03- 04	1. Date of order not correctly furnished in prayer of the petition.
119	D-WP(C)/8554/2025	SHASHI BHUSAN JENA	2025-03- 04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Age of the deponent on affidavit does not tally with cause title.2. Paragraph no. not correctly furnished on declaration in the I.A.3. Signature of the petitioner No.16 on V.nama does not tally with cause title. 4..Petition not correctly addressed to Honorable Court
120	D- CRLMC/6510/2025	RAJJEET ROY	2025-03- 04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.19 20 23 24 and 25 not neat.2. No. of F.I.R and G.R.Case on cause title does not tally with prayer of the petition.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 04-03-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CMAPL/597/2022	CMAPL/597/2022	ADV	OTHERS. PERIOD OF DELAY 18 DAYS. OTHERS. COPY OF DISMISSAL ORDER NOT FILED OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16. PETITION/APPEAL NOT IN TIME